

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
(CIRCUIT AT PORT BLAIR)

No. OA 351/8/2016

Date of order: 18.6.2018

Present: Hon'ble Mr.S.K.Pattnaik, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

T.DURYODHAN & ORS.

VS

EDUCATION

For the applicants : None

For the respondents : Mr.S.C.Misra, counsel

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

None appeared for the applicants. Mr.S.C.Misra, ld. Counsel appeared for the respondents.

2. On perusal of the record it is seen that ld. Counsel for the applicant sought time to take instruction from the applicant on 4.4.2017. But till now no steps have been taken.

3. Hence the OA is dismissed for default. There will be no order as to costs.

(DR. NANDITA CHATTERJEE)  
ADMINISTRATIVE MEMBER

(S.K.PATNAIK)  
JUDICIAL MEMBER

I.Nath